

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 248/TT/2013

Date: 6.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval of transmission tariff of 765 KV, 3X110 MVAR Bus Reactor along with associated bays at Sasaram S/s under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14.

Sir,

I am directed to refer to your petition mentioned above and to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 13.11.2015:-

- a) The details of IEDC discharged
- b) The Revised Cost Estimate, if any
- c) The quarter wise details of equity infusion till DOCO.
- d) The Management Certificate confirming the details of LD to be recovered from the contractor.
- e) Revised Form 5B (Element wise breakup of Capital Cost).

Yours faithfully,

(V. Sreenivas)
Deputy Chief (Legal)